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ITEM NO.104

COURT NO.6

SECTION II

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Criminal Appeal No(s).1004/2006

NATHU @ PARAS RAM

Appellant(s)

VERSUS

STATE OF RAJASTHAN

Respondent(s)

(with appln. (s) for exemption from filing O.T.)

Date : 24/09/2014 This appeal was called on for hearing today.

CORAM : HON'BLE MRS. JUSTICE RANJANA PRAKASH DESAI
HON'BLE MR. JUSTICE N.V. RAMANA

For Appellant(s) Mr. Shankar Divate,Adv.

For Respondent(s) Mr. Milind Kumar,Adv.

UPON hearing the counsel the Court made the following
O R D E R

List the matter on 25.09.2014 top of the Board.

(Gulshan Kumar Arora)
Court Master

(Indu Pokhriyal)
Court Master

Signature Not Verified

Digitally signed by
Gulshan Kumar Arora
Date: 2014.09.27
13:14:36 IST
Reason: